## Declaration of Assets and Liabilities

Year- 2022-23

पूर्व (imi I, DILIP KUMAR SINGH. Son/Daughter/wife of LATE MOHAN PRASAD SINGH, aged 45 Years, belonging to OFFICE ATTENDENT service and presently working as BIHAR LEGISLATIVE ASSEMBLY. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)-

Sr.N Description Self Spouse Name Dependant-1 Dependant-2 Dependan-3 (S) Name Name Name VEENA DEVI NIL NIL NIL (i) Cash Rs.- 11,000 /-Rs.- 10,000 /-NIL NIL NIL (ii) Deposits in SBI SAVING INDIAN Banks A/C:-BANK NIL NIL NIL Financial Rs.- 1,08,000 /-SAVING Institution and A/C:-Non Banking Rs.-10,000/-Financial companies (iii) Bonds, Debentures and NIL NIL NIL NIL NIL Shares in companies Other Financial (iv.) institutions, NIL NIL NIL NIL NSC, Postal NIL Savings, LIC Policies, etc. Motor Vehicles (v) (details of NIL NIL NIL NIL NIL Make etc. Jewellery ( (vi) 90 Gm Gold give details of Value Rs.weight and NIL 4,50,000/-NIL NIL NIL value 250 Gm Silver Value Rs-16,250/-Other Assets, (vii) Such as values NIL NIL NIL NIL NIL of Claims/ interests

Note:- Value of Bonds / Shares / Debentures as per the latest Market value in Stock Exchange in respect of listed companies of as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a Person substantially dependent on the income of the employee

## Details of Immovable assets B.

(Note: Properties- in joint ownership indicating the extent of joint ownership will also

have to be indicate			-0				
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Sr. No	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name -	Dependant-3
(i)	Agricultural Land '-Locations (S) -Survey number (S) -Extent (Total measurement) -Current Market Value	2 acre Agri. Land	NIL	NIL	NIL	Name
(ii)	Non Agricultural land -Location (S) - Survey number (S) -Extent Total measurement) - Current Market Value	NIL	NIL	NIL .	NIL 1	NIL
(iii)	Buildings (Commercial and residential) - Locations (S) - Survey/ door number (S) -Extent (Total) / measurement ) - Current market Value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments. etcLocation(S) - Survey/ door Number(S) -Extent ( Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others ( such as interest in property)	NIL	NIL	NIL	NILi	NIL

I give herein below the entails of my liabilities / overdues to Public financial institutions and government dues:-

(Note: Please give senarate details for each ite

Sr. No.	Description  Name & address of Bank/ Financial Institutions (S)  Department (S)		Amount Outstanding as on
(a)	(i) Loans from Bank institutions	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	· NIL
	(d) dues to departments dealing with telephones	NIL	NIL.

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	(e) dues to departments dealing with Government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge (Also indicate the assessment your up to which income Tax Return filed. Give also permanent Account Number (Pan)		1
		PAN- DELPS3586F	NIL
	(ii)Wealth Tax (Also indicate the assessment year up to which wealth Tax return filed.	NIL	NIL
	(iii)Sales Tax ( Only in case of Proprietary business)	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail	
GPF/CPF/PRAN No.	:- PTS / BLA - 1148
Gender	:- M (M/F)
Date of Birth	:- 1 7 0 4 1 9 7 8 (DD/MM/YYYY)
Class/Group	:- C (A/B/C)
Cadre	:- OFFICE ATTENDENT, BIHAR LEGISLATIVE ASSEMBLY
	(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	- BANKA

I hereby declare that the above details true to the best of my knowledge and belief.

Signature: Really SMIL Ris

Name of Employee. : DILIP KUMAR SINGH.

Designation : OFFICE ATTENDENT

Place: PATNA

Note:

Date: 3.0.01.2023

Department.: BIHAR LEGISLATIVE ASSEMBLY

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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